

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.887/97.Dt. of Decision : 8-4-99.

1. E.V.G.Ramakrishna
2. T.C.Ramanaiah
3. G.R.Sudershan Reddy
4. P.Krishna Kumari

.. Applicants.

Vs

1. The Union of India, rep. by the Chief Postmaster General, AP Circle, Hyderabad-1.
2. The S.S.R.M, Hyderabad Sorting Division, Hyderabad-27. .. Respondents.

Counsel for the applicants : Mr.B.S.A.Satyanarayana

Counsel for the respondents : Mr.B.N.Sharma, Sr.CGSC.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J))

Heard Mr.B.S.A.Satyanarayana, learned counsel for the applicants and Mr.Jacob for Mr.B.N.Sharma, learned counsel for the respondents.

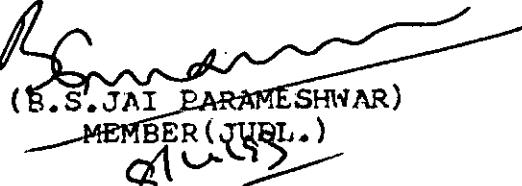
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2. There are 4 applicants in this OA. They were initially recruited as Short Duty/SAs and their services were regularised w.e.f., 18-05-90.

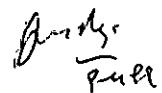
3. They have filed this OA praying for a direction to the respondents to count their services rendered ~~by~~ as Short Duty/RTPSAs as regular service from the date of their initial appointment and for consequential benefits.

4. The grounds and relief claimed in this OA are similar to the grounds and relief claimed in OA.682/97 and batch decided on 31-3-99. The reasons stated therein for rejecting the claims of the applicants therein equally apply to this OA. Hence, for the reasons stated in OA.682/97 and batch this OA is also dismissed. No order as to costs.


(B.S.JAI PARAMESHWAR)
MEMBER (JUDL.)


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 8th April, 1999.
(Dictated in the Open Court)


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Pall

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2. HHRP M(A)

3. HBSJP M(3)

4. $R_2 R_1(3)$

-5- SPARE

~~1ST AND 2ND COURT~~

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR.JUSTICE D.H.NASIR :
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR:
MEMBER (3)

DATED: 8/4/99

ORDER / JUDGEMENT

Mr. J. R. J. G. P. He.

T. A. M.

D.A. No. 887/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALL OWNED.

F.P.Q-CSED.

R.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED/REJECTED.